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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.XXXVII-27/2017/3069 B /R.Cell

Dated Guwahati 13.12.2017

From:

Sri A. Hazarika
Registrar (Administration) –cum-
In-Charge, Centralised Recruitment,
Gauhati High Court, Guwahati-1

To:

All the Appointing Authorities of District Courts of Assam.

Sub: Remainder for furnishing of information regarding updated and latest vacancy position of LDA/Copyist/Typist in the district judiciary of Assam.

Ref: High Court Letter No. HC.XXXVII-27/2017/2951/R.Cell, dated 26/10/2017.

Sir/Madam,

The appointing authorities of district courts of Assam who are yet to furnish the statement of vacancy position sought for vide letter no. HC.XXXVII-27/2017/2951/R.Cell, dated 26/10/2017 are asked to furnish the same on before 5 p.m. of 15.12.2017 positively.

Kindly treat this as urgent.

Encl: As stated above.

Yours faithfully,

A
13.12.17
Registrar (Administration) –cum-
In-Charge, Centralised Recruitment

Memo no. No. HC.XXXVII-27/2017/3069 B /R.Cell Dated Guwahati

Copy to:

- ✓ 1) System Analyst, Gauhati High Court, Guwahati. He is directed to upload the letter in the official website of Gauhati High Court as well as e-mail to all the above addressees individually, immediately.

A
13.12.17
Registrar (Administration) –cum-
In-Charge, Centralised Recruitment

LATEST VACANCY POSITIONS FOR THE POSTS OF LDA/COPYIST/ TYPIST

Name of the District

Name of the Judicial Establishment.....

'A'	'B'	'C'	'D'	'E'					
Sl. No.	Name of the Post	Total no. of sanctioned posts	Total no. of vacant posts (existing) which are required to be filled up by <u>direct recruitment as per applicable Rules</u>	Category wise break up of total vacancies (existing) mentioned in column 'D'					
				Unreserved	SC	ST (Plains)	ST (Hills)	PWD (Persons with disability)	OBC/ MOBC
1.	LDA								
2.	Copyist								
3.	Typist								

Signature of the DJ/CJM/PO of the Estt. (with official stamp)